

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2018 &
IA NO. 265 OF 2018**
**APPEAL NO. 112 OF 2018 &
IA NO. 263 OF 2018**

Dated: 4th September, 2019

In the matter of:

**APPEAL NO. 111 OF 2018 &
IA NO. 265 OF 2018**

Jaipur VidyutVitran Nigam Ltd. &Ors.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors.

.... Respondent(s)

**APPEAL NO. 112 OF 2018 &
IA NO. 263 OF 2018**

Jaipur VidyutVitran Nigam Ltd. &Ors.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.11.2019**.

Court Master/PS

js